

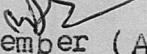
OA No. 384/0000

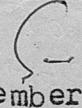
10-8-2000

Hon'ble Mr. SKI Naqvi, J.M.

Hon'ble Mr. MP Singh, A.M.

Sri OP Gupta, counsel for the applicant. Sri Amit Sthalekar, counsel for the respondents. It is not in dispute that the applicant has been allowed to participate in the selection for which he has sought for relief and thereby no grievance remains at present. Therefore, no life remains in the OA. The OA is dismissed accordingly as infructuous.


Member (A)


Member (J)

Dube/